

**Roc.No.23991-K/2020/C3**



**MOST URGENT**

**CIRCULAR**

Sub: Courts - Saturdays declared as working days for the Registry of the High Court – Stands deferred – Orders issued.

Ref: High Court's Circular in Roc.No.23991-K/2020/C3, dated 02.06.2020

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It is notified that the working of the Registry of the High Court on all Saturdays, except those Saturdays declared as Public Holidays and 2<sup>nd</sup> and 4<sup>th</sup> Saturdays of the month, ordered vide High Court's Circular in the reference cited, stands deferred and remain in abeyance until further orders.

**HIGH COURT, MADRAS  
DATED : 05-06-2020**

**Sd/- C.KUMARAPPAN  
REGISTRAR GENERAL**

To

01. All the Hon'ble Judges (for information).
02. All the Registrars, High Court, Madras and Madurai Bench.
03. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai
04. The Director/Additional Director, Tamil Nadu State Judicial Academy, Chennai, Coimbatore and Madurai
05. The Organising Secretary, Tamil Nadu Mediation and Conciliation Centre, High Court Buildings, Madras.
06. All the Officers, High Court, Madras and Madurai Bench.
07. All Heads of Sections, High Court Madras and Madurai Bench.] [With a direction to
08. The Curator, High Court Museum, High Court, Madras. | communicate to all staff
09. The Overseer, High Court, Madras | members under their control]
10. The Record Keeper, A.D. Records, High Court, Madras.

Copy to :

01. The Accountant General, Anna Salai, Chennai - 18
02. The Pay and Accounts Officer, High Court Campus, Madras
03. The Sub Pay and Accounts Officer, Madurai Bench of Madras High Court, Madurai.
04. The Secretary, Madras Bar Association, High Court, Madras.
05. The Secretary, Madras High Court Advocates' Association, High Court, Madras.
06. The Secretary, Bar Council of Tamil Nadu & Puducherry, High Court, Madras
07. The Secretary, Women Lawyers Association, Madras.
08. The Secretary, Law Association, Madras.
09. The Secretary, Madurai Bench of Madras High Court Bar Association, Madurai.
10. The Secretary, Madurai Bench High Court Advocates' Association, Madurai.
11. The Secretary, Madurai Women Lawyers' Association, Madurai.
12. The Secretary, Madras High Court Madurai Bench Advocates' Association, Madurai
13. The Secretary, Madurai Bar Association of Madurai Bench of Madras High Court, Madurai.
14. The Chairman, Federation of District and Subordinate Courts Bar Associations of Tamil Nadu and Pondicherry, No.1-A6, Trichy Main Road, Namakkal 637 001.
15. The Editors, The Hindu, Indian Express, Dinathanthi, Dinamani, Dinakaran, Dinamalar, Malaimurasu, Madras Times and UNI Madras.
16. The Press Trust of India, United India Colony, Kodambakkam, Chennai-24.
17. The Press Reporters, High Court, Madras.
18. The Director, All India Radio, Chennai-4 (News Division).

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